

ITEM NO.24

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 4421/2026

SECURITIES AND EXCHANGE BOARD OF INDIA

Appellant(s)

VERSUS

NUSLI NEVILLE WADIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 142808/2026 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 4416/2026 (XVII)

IA No. 153817/2026 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

IA No. 142770/2026 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

C.A. No. 4451/2026 (XVII)

IA No. 154554/2026 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

IA No. 142761/2026 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

C.A. No. 4450/2026 (XVII)

IA No. 142773/2026 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Date : 13-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s)

Mr. Arvind P Datar, Sr. Adv.
 Mr. Navin Pahwa, Sr. Adv.
 Mr. Amarjit Singh Bedi, Adv.
 Ms. Surekha Raman, Adv.
 Mr. Shreyash Kumar, Adv.
 Mr. Sidharth Nair, Adv.
 Mr. Harshit Singh, Adv.
 Mr. Yashwant Sanjenbam, Adv.
 M/S. K J John And Co, AOR

For Respondent(s)

Mr. Rohan Kelkar, Adv.
 Ms. Nandini Gidwaney, AOR

Mr. Kaushik Poddar, AOR
Mr. E. C. Agrawala, AOR

Dr. Abhishek Manu Singhavi, Sr. Adv.
Mr. Darius Khambata, Sr. Adv.
Mr. Diwakar Maheshwari, Adv.
Mr. Rohan Kelkar, Adv.
Mr. Rahan Kelkar, Adv.
Mr. Tushar Hathiramani, Adv.
Mr. Arun Unnikrishan, Adv.
Mr. Abhay Jadeja, Adv.
Mr. Jennifer Dadrewala, Adv.
Shnayana Babbar, Adv.
Mr. Shreyas Edupuganti, Adv.
M/s Khaitan & Co., AOR

Mr. Abishek Venkataraman, Adv.
Mr. Mudit Sharma, AOR
Mr. Ritesh Dhyan, Adv.
Mr. Shashank Shekhar Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice to the respondent(s).
2. Learned counsel accepts notice for the respondent/caveator(s).
3. As the impugned order is a split verdict 2:1, we observe that the same shall not be a precedent in similar matter(s) before the Securities Appellate Tribunal ("the SAT").

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)